

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF NOVEMBER, 2022**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.11.2022									30.11.2022
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	13044	0	10	96	106	0	0	27	27	13123
2	CIVIL SECOND APPEAL	5531	0	0	41	41	0	0	86	86	5486
3	EXECUTION FIRST APPEAL	95	0	0	0	0	0	0	0	0	95
4	EXECUTION SECOND APPEAL	26	0	0	0	0	0	0	0	0	26
5	CIVIL MISC. APPEAL	35401	0	46	290	336	0	36	413	449	35288
6	CIVIL REVISION	821	0	0	25	25	0	0	36	36	810
7	CIVIL REVIEW	890	0	6	21	27	0	10	15	25	892
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	127	0	1	0	1	0	0	0	0	128
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	11	0	1	0	1	0	0	0	0	12
12	INCOME TAX APPEAL	337	0	7	0	7	0	1	0	1	343
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	937	0	9	10	19	0	17	82	99	857
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	8	0	0	0	0	0	0	0	0	8
17	COMPANY EXECUTION PETITION	0	0	0	0	0	0	0	0	0	0
18	COMPANY APPEAL	8	0	0	0	0	0	0	0	0	8
19	COMPANY APPLICATION	134	0	0	2	2	0	0	0	0	136
20	COMPANY SUIT	12	0	0	2	2	0	0	2	2	12
21	COMPANY LIQUIDN. CASES	43	0	0	0	0	0	0	0	0	43
22	ELECTION PETITION	5	0	0	0	0	0	0	0	0	5
23	SPECIAL APPEAL (CIVIL)	38	0	2	0	2	0	1	0	1	39
24	SPECIAL APPEAL (WRITS)	2307	0	168	0	168	0	44	0	44	2431
25	CIVIL CONTEMPT	4759	0	19	72	91	0	49	85	134	4716
26	CIVIL WRITS	98038	0	194	1674	1868	0	55	1079	1134	98772
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	668	0	0	4	4	0	0	1	1	671
29	CIVIL REFERENCE	5	1	0	0	1	0	0	0	0	6
30	CIVIL TRANS. APPLICATION	504	0	0	44	44	0	0	55	55	493
31*	CIVIL MISC. APPLN. (WAKF TRIBUNAL)	28	0	0	0	0	0	0	0	0	28
	TOTAL (A)	163777	1	463	2281	2745	0	213	1881	2094	164428
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	11	0	0	0	0	0	0	0	0	11
2	CRIMINAL APPEAL	27170	0	43	226	269	0	11	122	133	27306
3	CRIMINAL REVISION	13130	0	0	196	196	0	0	78	78	13248
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	23150	0	0	929	929	0	0	490	490	23589
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	3076	0	0	1369	1369	0	0	1311	1311	3134
6	CRIMINAL CONTEMPT	18	0	0	0	0	0	0	0	0	18
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	32	0	36	0	36	0	27	0	27	41
9	CRIMINAL LEAVE TO APPEAL	1593	0	0	38	38	0	0	22	22	1609
10	CRIMINAL WRITS	1570	0	22	115	137	0	14	64	78	1629
11	CRIMINAL REVIEW	1	0	0	0	0	0	0	0	0	1
	TOTAL (B)	69752	0	101	2873	2974	0	52	2087	2139	70587
	TOTAL (A+B)	233529	1	564	5154	5719	0	265	3968	4233	235015

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S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M I S C. C A S E S :-	01.11.2022									30.11.2022
	CRIMINAL SIDE:-										
1	CRIMINAL MISC.APPLN. :- (CRIMINAL INTER. APPLN.)										
1	BAIL IN CRIMINAL APPEAL	5401	0	49	112	161	0	53	55	108	5454
2	BAIL & STAY IN CRL.REVISION	5001	0	0	142	142	0	0	55	55	5088
3	BAIL & STAY IN CRL.MISC.PET.	20504	0	0	825	825	0	0	379	379	20950
4	BAIL&STAY IN CRL.TRAN. PET. & CR	1185	0	0	98	98	0	0	55	55	1228
5	BAIL & STAY IN CRL.CONT.PET.	0	0	0	0	0	0	0	0	0	0
6	BAIL & STAY IN CRLLA	18	0	0	0	0	0	0	0	0	18
7	CRIMINAL MISC. APPLICATION (Arising over Crl. Main Cases)	701	0	0	32	32	0	0	23	23	710
	TOTAL (C)	32810	0	49	1209	1258	0	53	567	620	33448
2	CRIMINAL TRANSFER	84	0	0	9	9	0	0	7	7	86
3	STAY IN HABEAS CORPUS	4	0	3	0	3	0	3	0	3	4
	TOTAL (D)	88	0	3	9	12	0	3	7	10	90
	TOTAL (C+D)	32898	0	52	1218	1270	0	56	574	630	33538
	TOTAL (A+B+C+D)	266427	1	616	6372	6989	0	321	4542	4863	268553
	CIVIL SIDE:-										
1	CIVIL INTER.CASES:-										
1	STAY IN I. T. APPEAL	44	0	1	0	1	0	0	0	0	45
2	STAY IN W.T. APPEAL / CUSTA	8	0	1	0	1	0	0	0	0	9
3	STAY IN O. T. REFERENCE	116	0	0	0	0	0	0	0	0	116
4	STAY IN S. T. REVISION	795	0	7	7	14	0	17	93	110	699
5	STAY IN CIVIL 1ST APPEAL	4464	0	10	77	87	0	0	27	27	4524
6	STAY IN CIVIL 2ND APPEAL	2574	0	0	39	39	0	0	90	90	2523
7	STAY IN EXE. FIRST APPEAL	98	0	0	0	0	0	0	0	0	98
8	STAY IN EXE. 2ND APPEAL	25	0	0	0	0	0	0	0	0	25
9	STAY IN C. M. APPEAL	10008	0	36	89	125	0	12	76	88	10045
10	STAY IN CIVIL REVISION	738	0	0	24	24	0	0	35	35	727
11	STAY IN CIVIL CONTEMPT	18	0	0	1	1	0	0	1	1	18
12	STAY IN SPL. APPEAL (CIVIL)	25	0	0	0	0	0	0	0	0	25
13	STAY IN CIVIL TRANS. APPLN.	480	0	0	43	43	0	0	47	47	476
14	STAY IN COMPANY CASES	12	0	0	0	0	0	0	0	0	12
15	STAY IN SPL. APPEAL (WRIT)	1912	0	157	0	157	0	38	0	38	2031
16	STAY IN WRIT PETITION	58287	0	145	1529	1674	0	30	950	980	58981
	TOTAL (E)	79604	0	357	1809	2166	0	97	1319	1416	80354
2	CIVIL MISC. APPLICATIONS	5081	0	47	73	120	0	16	102	118	5083
3	CIVIL MISC. CASES U/S-5	11865	0	110	178	288	0	39	96	135	12018
4	EXE. MISC.APPLICATION	0	0	0	0	0	0	0	0	0	0
5	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
	TOTAL (F)	16947	0	157	251	408	0	55	198	253	17102
	TOTAL (E+F)	96551	0	514	2060	2574	0	152	1517	1669	97456
	TOTAL (C+D+E+F)	129449	0	566	3278	3844	0	208	2091	2299	130994
	GRAND TOTAL (A TO F)	362978	1	1130	8432	9563	0	473	6059	6532	366009

Note:-1. In view of Order No. Gen/XV/109/2021/SC-I/2182 dated 16-11-2022, passed by Hon'ble the Chief Justice that all matters pertaining to tax except tax revisions, whether under the Central statute or State statute, including writ petitions and appeals shall be placed before the Division Bench.

*2. In view of Order No. Gen/XIX/Misc/801/2022(S)/1735 dated 09-11-2022, passed by Registrar General that all Misc. Application arising from the orders of the Wakf Tribunal shall henceforth be treated as main case for the purpose of disposal in the list of Category - wise monthly statement.

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